

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:117
ANSWERED ON:15.07.2002
APPOINTMENT ON COMPASSIONATE GROUNDS
RAVINDRA KUMAR PANDEY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the existing norms for appointments on compassionate grounds in his Ministry and departments;
- (b) the number of appointments made on compassionate grounds during the last three years; and
- (c) the number of dependents of deceased employees not given appointment during the said period ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) According to instructions issued by the Department of Personal & Training, compassionate appointments can be made upto a maximum of 5% of vacancies falling under Direct Recruitment quota in any Group 'C' or 'D' post.
- (b) During the last three years (1999-2001) two appointments were made on compassionate grounds.
- (c) Six dependents of deceased employees could not be give appointment on Compassionate grounds during 1999-2001 due to non-availability of vacancies in the quota prescribed for this purpose.